

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 654/TT/2020

Subject:	Petition for determination of transmission tariff from COD to 31.3.2024 for Asset-I: Conversion of 02 Numbers 400 kV,50MVAR line reactors into switchable line reactors at Abdullapur Sub-station, Asset-II: Conversion of 63 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 and 2 to Switchable Line Reactor at Balia (PG) and Conversion of 50 MVAR Fixed Line Reactor of 400kV Balia (PG)-Sohawal (PG) Line Circuit -1 and 2 to Switchable Line Reactor at Sohawal (PG) and Asset-III: Conversion of 50 MVAR Fixed Line Reactor of 400kV Kankroli-Zerda Line to Switchable Line Reactor at kankroli Sub-station under Conversion of Fixed Line Reactors into Switchable Line Reactors in the Northern Region.
Date of Hearing	6.1.2022
Coram	Shri I. S. Jha, Member Shri Arun Goyal, Member Shri P. K. Singh, Member
Petitioner	Power Grid Corporation of India Limited
Respondents	Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPLN) and 16 others.
Parties Present:	Shri S.S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri V.P. Rastogi, PGCIL Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

